



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

Dated: 24 January, 2023

NOTICE

Please take notice that the following matter adjourned on 20.01.2023 in the Chennai Bench. The next date is indicated below.

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	TA No. 87/2021 (Comp App (AT)) No129/2019 & IA No.47/2022	M.N. Pratap Reddy &Anr Vs Lakshmi Narasimha Mining Co. (P) Ltd &Ors. WITH	20.01.2023	01.02.2023
2.	TA No. 88/2021 (Comp App (AT)) No148/2019	M. Nandana Reddy Vs Sri Lakshmi Narasimha Mining Co. Pvt Ltd &Ors	20.01.2023	01.02.2023

By the order of Hon'ble Member (J)
(Chennai Bench)